

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION No. 200

TO BE ANSWERED ON JULY 31, 2018

LAND PARCELS FOR HOUSING PROJECTS

No. 200* DR. KIRIT SOMAIYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to free up huge land parcels belonging to sick and closing Public Sector Enterprises (PSEs) for affordable housing schemes and if so, the details thereof;
- (b) whether the Government has identified PSEs and places where these projects will come up and if so, the details thereof;
- (c) whether proper revenue model, process, bidding criteria, etc. have been firmed up and if so, the details thereof; and
- (d) whether any corporation has been selected as transaction adviser and project manager and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED
QUESTION NO. 200* FOR 31.07.2018 REGARDING 'LAND PARCELS
FOR HOUSING PROJECTS'

(a) to (d): The Ministry of Housing and Urban Affairs is formulating a policy on 'Guidelines for utilizing land belonging to sick/approved for closure/approved for strategic disinvestment CPSEs for Affordable Housing'.
